

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 609  
(IB)-698(PB)/2021

**IN THE MATTER OF:**

**Mr. Chandra Shekar Saxena  
Through RP Gagan Gulati**

**...PETITIONER**

**Section**

**U/s 94 of (IBC)**

**Order delivered on 15.07.2024  
HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant:Adv Iswar Mohapatra**

**For the Respondent**

**:**

**ORDER**

This matter has been wrongly listed today as order has already been reserved on **10.07.2024**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Mahendra Khandelwal)  
Member (J)**